

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):**

(a) The Government of India has been giving financial assistance to such State Governments as have introduced Prohibition, by way of compensation for meeting 50 per cent of their loss in excise revenue, resulting therefrom, calculated on the basis of the actual excise revenue of 1977-78.

(b) There is, for the present, no change in the aforesaid policy in that regard.

**Sugar Supplies to Tripura**

1627. SHRI AJOY BISWAS: Will the Minister of AGRICULTURE be pleased to state:

(a) how much sugar supplies have been made to Tripura during the last three years, month-wise;

(b) what is the demand of Tripura; and

(c) the steps taken by Government to improve the supply position?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):** (a) In the last 3 years i.e. from 1977 to 1979 there was decontrol of sugar from 16-8-1978 to 16-12-1979. It was, therefore, only during partial control periods i.e. from January, 1977 to 15th August, 1978 and from 17th December, 1979 onwards that the monthly levy sugar quotas have been allotted to the State Governments. The quantity of monthly levy sugar quota allotted to Tripura Government for distribution through fair price shops during the said periods is as under:—

(Tonnes)

Monthly Quota from Jan. '77 to Sept. '77	Monthly quota for Oct. and Nov. '77	Monthly quota from Dec. '77 to 15-8-1978	Quota for 17th to 31st December, '79	Monthly quota from Jan. '80 onwards
525	589	759	280	759

(b) and (c). After reintroduction of partial control on sugar with effect from 17-12-1979 there has been no request from Tripura Government for increase in the monthly levy sugar quota. However, Tripura Government who are themselves arranging the lifting of sugar from the 2 factories in East U.P. from where the sugar is allotted each month, had reported difficulty in the availability of wagons for the despatch of sugar by the factories. This matter was taken up with the concerned railway authorities as a result of which there has been improvement in the despatches of sugar to Tripura State.

**Proposal to Increase Supply of Levy Sugar through Fair Price Shops**

1628. SHRI INDRAJIT GUPTA: Will the Minister of AGRICULTURE be pleased to state whether there is any proposal to increase the supply of levy sugar through the fair price shops?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):** There is no such proposal under consideration of the Government at present, particularly in view of the tight availability position.